

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 128(ND)/2013
RT CP No.215/Chd/J&K/2017
With
CA Nos.208/2013 and 56/2015**

P.SJohar & Anr. ...Petitioners

Versus.

Johar Hotel Pvt. Ltd. & Ors. ...Respondents

Present: Ms.Aastha Ray with Mr.Aman Bahri, Advocates for petitioners

The Hon'ble Member (Judicial) is on official tour, hence the matter
is adjourned to 28.03.2018.

Sd/-

Court Officer

February 21, 2018
subbu